

The Minister of Industry (Shri Manubhai Shah): (a) No final decision has yet been taken

(b) Does not arise

Indians in U.K.

255. { Shri Shree Narayan Das:
Shri A. K. Gopalan:

Will the Prime Minister be pleased to state

(a) whether it is a fact that Indian citizens specially students have of late been victims of hooliganism in U.K.,

(b) whether any incident has been brought to the notice of Government, and

(c) if so what steps have been taken to safeguard the interest of Indians there?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b) In the course of the racial riots in some parts of the United Kingdom which were mainly aimed at the people from the West Indies four Indian students were attacked and suffered injuries

(c) Public opinion in the United Kingdom has expressed itself strongly against these racial riots and the United Kingdom Government have taken special precautions to prevent the recurrence of such incidents. Some youths responsible for the disturbances have been sentenced to heavy terms of imprisonment. It is reported that as a result of these steps there has been a general improvement in the situation

Rural Industrial Estate near Badli

*256. **Shri Ram Krishan:** Will the Minister of Commerce and Industry be pleased to state at what stage is the scheme for establishment of a Rural Industrial Estate near Badli?

The Minister of Industry (Shri Manubhai Shah): The scheme for setting up a rural Industrial Estate near Badli has been prepared and accepted in principle by Government

Preliminary steps for acquisition of land have already been taken. The detailed site plans of the factory buildings, layout of the construction of the estate etc are now being worked out by the CPWD

U.S Aid under Development Loan Fund

*257. **Shri Panigrahi:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 514 on the 26th August, 1958, and state

(a) whether the details of specific projects in respect of development of road transport, cement and jute industries have been worked out, and

(b) what are those specific projects in which the Development Loan Fund of the U.S.A is going to be invested?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) A statement is laid on the Table of the House [See Appendix II annexure No 10]

X Ray Equipment Factory

*258. { Shrimati Ila Palchoudhuri:
Shri Ram Krishan
Shrimati Mafida Ahmed:
Shri Naushir Bharucha.

Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that a scheme for setting up factories for manufacturing X-Ray equipment in India is under the consideration of the Government of India,

(b) if so, the details thereof, and

(c) when a final decision is likely to be arrived at?

The Minister of Industry (Shri Manubhai Shah): (a) and (c) Three schemes in the large scale sector and one scheme in the small scale sector have been approved by the Government, subject to approval of the terms

of their foreign collaboration, which are under scrutiny.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 11].

Textile Commissioner

*259. Shri S. M. Banerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) whether a committee is being formed to advise the Textile Commissioner regarding efficient running of Textile Mills; and

(b) if so, the composition of such committee?

The Minister of Commerce (Shri Kanungo): (a) and (b): In pursuance of the recommendation of the Textile Enquiry Committee, since accepted by Government, a Committee to advise the Textile Commissioner, on the working of the units of the industry, is being set up. The composition will be announced shortly.

Trade with Canada

*260. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) the measures taken to reduce the gap in India's trade balance with Canada during 1957-58; and

(b) the present position in regard to our exports to and imports from Canada?

The Minister of Commerce (Shri Kanungo): (a) and (b): A statement showing India's imports from and exports to Canada during 1957 and the first eight months of 1958, for which figures are available, is laid on the Table of the House. [See Appendix II, annexure No. 12].

Apart from general export promotion measures some special steps for increasing exports specifically to Canada have been taken: these are set out in the statement which is also laid on the Table of the House. [See Appendix II, annexure No. 12].

India's Export Trade

378. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether India's export trade is facing a competition from Japan;

(b) if so, what are the commodities which are adversely affected and in which foreign markets; and

(c) the extent to which our export trade has been affected thereby?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri):

(a) Yes, Sir.

(b) Japanese competition exists in the case of nearly all manufactured goods and textiles and is being felt in most of our export markets in the S.E. and West Asia.

(c) Our export trade is being affected by competition not only from Japan but from a number of other countries. It would, therefore, not be possible to assess the extent to which our exports have suffered as the result of Japanese competition alone.

Kingsway Camp, Delhi

379. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 1454 on the 22nd September, 1958 and state the progress made in meeting the demands of the residents of the Kingsway Refugee Camp in Delhi?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): Some additional water taps have already been provided in the latrines and more are being provided. Additional latrines will shortly be constructed. The question of rent will also be decided shortly.

Cloth Production

380. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any target was fixed in the First or the Second Five-Year